tories has been earmarked for those States which have not set up their laboratories. Amongst steps contemplated is a proposal to constitute survey teams on zonal basis to report on the status of pesticides Quality Control arrangements in various States.

(b) Aerial spraying as a need-based operation will continue.

(c) Question does not arise.

**भारत की आवास योजनाओं में अमरीकी सहायता**

2463. **श्री तारिक अनवर : क्या निर्माण और आवास मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमरीका ने भारत की गृह निर्माण योजनाओं में इसकी सहायता करने की इच्छा व्यक्त की है :

(ख) यदि हां, तो किस प्रकार की और उसका ब्योरा क्या है ; और

(ग) भारत सरकार की उस पर क्या प्रतिक्रिया है ?

**निर्माण और आवास मंत्री (श्री पी० सी० सेठी) :** (क) जी, हां ।

(ख) संयुक्त राज्य अमेरिका की सरकार द्वारा पेश की गई सहायता की योजना के अन्तर्गत वह सरकार इस कार्य सपादन की-जिम्मेदारी तभी लेगी जबकि संयुक्त राज्य के गैर-सरकारी ऋणदों द्वारा विकासशील देशों मे निम्न आय आवास कार्यक्रम को सहायता देने के लिए वास्तव में ऋण दिया जायेगा । ऋण लेने वाले देश को ऋण की वापसी के लिए यू० एस० सहायता की जमानत देनी होगी । ऋणक को अधिकतम ब्याज की दर देनी होगी जो कि चालू दर है और जो यू० एस० के आवास तथा नगर विकास विभाग द्वारा इसी प्रकार के कार्य के लिए स्वदेश ऋण के लिए स्वीकृत दर से एक प्रतिशत अधिक है । इसके अतिरिक्त ऋणद "सेवाशुल्क" तथा यू० एस० सहायता जामिन शुल्क लेंगे । ये दोनों मिल कर ऋण का 2 प्रतिशत होगा ।

(ग) इस प्रस्ताव पर वित्त मंत्रालय (आर्थिक कार्य विभाग) में विचार किया गया था और इसको अस्वीकार किया गया था क्योंकि इसकी शर्तें लाभप्रद नहीं थीं ।

**Government Accommodation for the Staff of Parliament Secretariats**

2464. DR. VASANT KUMAR PANDIT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Pay Committee of Parliament in its report of November, 1974 had recommended that Ministry of Works and Housing should place at the disposal of the Secretariats not less than 50 residential units per year in the case of Lok Sabha Secretariat and not less than 25 in the case of Rajya Sabha for allotment to their staff for a period of 10 years;

(b) if so, the number of quarters allotted to each Secretariat separately and category-wise since then to-date;

(c) the reasons for the failure in providing the requisite number of quarters to both the Secretariats; and

(d) whether Government would take early steps in the matter as envisaged in the report and if so, when their quota will be provided to meet the requirement of the staff?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir. A separate pool with 413 residences of different categories of General Pool, for Lok Sabha was created in 1973 while the Rajya Sabha Secretariat still continues to be a charge on the General Pool.

(b) and (c). Notwithstanding the acute shortage of residential accommodation in the General Pool keeping in view the requirements of the staff of the Lok Sabha/Rajya Sabha Secretariats, it was decided by the Government, as a special case, to place 10 per cent of the new quarters of types A, B & C under construction in DIZ area for the General Pool at the disposal of the Lok Sabha Secretariat, subject to adjustment against their construction of quarters in Phases I, II & III. Due to paucity of type D quarters, which is not included in the crash programme of construction for the General Pool, it was not possible to make any commitment.